Electrification under aspirational districts programme

†1738. SHRI P. L. PUNIA: Will the Minister of POWER be pleased to state:

- (a) the number of households to which new electricity connections have been given under the 'Aspirational Districts Programme';
- (b) the number of Gram Panchayats to which electricity connections have been provided in the said districts;
 - the number of Gram Panchayats which are yet to be electrified; and
- the works undertaken for the arrangement of lighting facilities at public places in the said districts, the details along with the achievements thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) As reported by the States, 68,66,708 households, in 117 Aspirational districts (as identified by NITI Aayog), were electrified upto 31.03.2019, since launch of Saubhagya; and all inhabited un-electrified census villages across the country stand electrified as on 28.04.2018.

(d) Electricity is a concurrent subject and as such providing electricity connection falls under the purview of State Governments / Power Utility. Advisories have been issued from time to time to all the States for electrification of public places like anganwadi centres, schools, health centres, community centres etc. in their State as per extant State rules. All the States/UTs have entered into Memorandum of Understanding (MoU) with the Government of India for providing 24x7 power supply to all households, industrial and commercial consumers from April, 2019 and adequate supply of power to agricultural consumers as per State policy.

Demand and production of electricity

1739. DR. AMEE YAJNIK:

SHRI VIJAY PAL SINGH TOMAR:

SHRI RAJMANI PATEL:

Will the Minister of POWER be pleased to state:

- (a) whether the use of electricity in the country has increased during the last two years, if so, the details thereof;
- (b) whether the production of electricity in the country is enough for meeting the demand, if so, the details thereof, if not, the reasons therefor; and
- (c) the new power projects approved by Government under the central scheme in the country?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) Yes, Sir. The use of electricity in the country has increased during the last two years. The overall Energy Supplied in the country has increased from 1,135,332 Million Units (MU) during 2016-17 to 1,204,697 MU during 2017-18 and further to 1,267,526 MU during 2018-19.

- (b) As on 31.10.2019, the installed generation capacity in the country has been around 3,64,960 Mega Watt (MW), which is sufficient to meet the electricity demand in the country. The details of actual power supply position in terms of energy and peak of the country during the current year *i.e.* 2019-20 (upto October, 2019) is given in Statement-I (*See* below). It may be seen that the gap between demand and supply of power during the current year 2019-20 (upto October, 2019) both in terms of Energy and Peak is less than 1%. This gap is generally on account of factors, other than of power availability in the country *e.g.* constraints in sub-transmission and distribution network, financial constraints of State Power Utilities to purchase power etc. Apart from long-term Power Purchase Agreements power can be purchased at any time from power exchanges.
- (c) Generation of electricity is a delicensed activity as per the Electricity Act,2003, except for the concurrence of Central Electricity Authority (CEA) for hydro generating stations with estimated scheme cost exceeding the sum fixed by the Central Government from time to time. Details of Central Sector Hydro Power Projects sanctioned during last two years are given in the Statement-II.

Statement-I

Details of actual power supply position in terms of energy and peak of the country during the current year i.e. 2019-20 (upto October, 2019)

Year	Energy				Peak			
	Energy	Energy	Energy	not	Peak	Peak	Dema	nd
Re	equirement	Supplied	suppli	ed	Demand	Met	Not N	Лet
	(MU)	(MU)	(MU)	(%)	(MW)	(MW)	(MW)	(%)
2019-20	785,488	781,228	4,259	0.5	183,804	182,533	1,271	0.7
(upto Oct, 2019) *								

^{*} Provisional

Statement-II

List of Central Sector Hydro Power Projects sanctioned during last two years

Sl. No.	Name of the Project	Implementing Agency	Capacity (MW)
1.	Teesta - VI	NHPC	500
2.	Dibang	NHPC	2880
3.	Kiru	CVPPL	624
	Total		4004

Change in names of schemes under power sector

†1740. SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact the names of a number of schemes has been changed by the Ministry after 2014;
- (b) if so, the names by which these schemes were being run previously along with the present names thereof;
 - (c) the reasons for changing the names of the schemes; and

[†]Original notice of the question was received in Hindi.